

**DIVISION BENCH**

**ITEM NO. 173**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No. 2/2022 IN CP No. 65/ALD/2021**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> September,  
2022, 2:30 pm**

<b>NAME OF THE COMPANY</b>	<b>YOGENDRA KUMAR GUPTA &amp; ORS V/S SUNWORLD INFRASTRUCTURE PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 &amp; 246 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Saket Singh alongwith Sh. Ankur Goel, Advs.

*: For the Petitioner & Applicant in CA No. 2/2022*

Sh. Arvind Kumar Gupta alongwith Sh. Henna George, Advs.

*: For the Respondent No. 1-3, 5-12 & Respondent No. 1-3,  
5-12 in CA No. 2/2022*

**ORDER**

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 7<sup>th</sup> December, 2022.



**Dr. R.C. Srivastava  
(Court Officer)**

**27<sup>th</sup> August, 2022**

*Priya Agarwal  
(Stenographer)*